

Cause List for Mediation Centre

Date : 20/05/2025

Mediator : Ms. Anju Sharma, Advocate

Case No.: 9324/23	Case Id: 2504M03124	Referring Judge : Sh. Amit Rana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 AM	
SHRIRAM FINANCE LTD	Vs.	SANJU UPADHYAY	
		Total Days spent :	34
Case No.: 515227/16	Case Id: 2504M03100	Referring Judge : Ms. Manya, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 11:30:00 AM	
SHAHEEN PARVEEN	Vs.	ASIF KHAN & ORS	
		Total Days spent :	41
Case No.: 7961/23	Case Id: 2504M03652	Referring Judge : Ms. Shreya Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:30:00 AM	
HARVINDER SINGH	Vs.	PARMINDER SINGH	
		Total Days spent :	20
Case No.: 295/24	Case Id: 2504M03653	Referring Judge : Sh. Deepak Garg, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 12:00:00 PM	
HERO INVEST CORP PVT LTD	Vs.	KINDA RAM	
		Total Days spent :	20
Case No.: 316/24	Case Id: 2504M02740	Referring Judge : Ms. Shivli Talwar, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
NEHA KHULVE NAINWAL	Vs.	MANOJ KUMAR NAINWAL & ORS	
		Total Days spent :	48
Case No.: 1126/19	Case Id: 2504M03638	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 12:00:00 PM	
SHALINI SINGH	Vs.	SANJAY SINGH	
		Total Days spent :	20
Case No.: 434/19	Case Id: 2504M03637	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL		Hearing Time : 12:00:00 PM	
SANJAY SINGH	Vs.	SHALINI SINGH	
		Total Days spent :	20
Case No.: 62/24	Case Id: 2505M04155	Referring Judge : Ms. Akansha Gautam, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
PRIYANKA CHAUDHARY	Vs.	VIDHI PAL SINGH & ORS	
		Total Days spent :	6
Case No.: 8296/23	Case Id: 2505M04223	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:30:00 PM	

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SHRIRAM FIANANCE LTD

Vs. UNIQUE FASHIONS

Total Days spent : 6

Case No.: 487/24 Case Id: 2505M04154 Referring Judge : Ms. Neha Pandey, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 3:00:00 PM
DEEPAK Vs. RAMESH CHAND

Total Days spent : 6

Total : 10

Mediator : Ms. Anshu Priyadarshini, Advocate

Case No.: 2/22 Case Id: 2503M02454 Referring Judge : Sh. Ajay Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:00:00 AM
SWASTIK PACKAGING Vs. AAKANSHA POLYPACK

Total Days spent : 55

Case No.: 1955/24 Case Id: 2504M02756 Referring Judge : DLSA Central, DLSA (Central)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 12:00:00 PM
M/S MOHINI ELECTRICALS LTD Vs. DELHI JAL BOARD

Total Days spent : 48

Case No.: 2066/19 Case Id: 2504M03388 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
NIKE INNOVATE C V Vs. SAHIL& ANR

Total Days spent : 27

Case No.: 2057/19 Case Id: 2504M03389 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
CALVIN KLEIN TRADEMARK TRUST Vs. KULWANT SINGH

Total Days spent : 27

Case No.: 666/23 Case Id: 2505M03946 Referring Judge : Ms. Shagun Sharma, DHJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:00:00 PM
VIKRAM BANSIWAL Vs. MANOHAR LAL BANSIWAL

Total Days spent : 13

Case No.: 48/14 Case Id: 2412M10482 Referring Judge : Ms. Neha Pandey, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
RAJESH KUMAR Vs. PURSHOTMA SINGH

Total Days spent : 160

Case No.: 2253/20 Case Id: 2505M04114 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

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M/S WINSTROL PETROCHEMICALS PVT LTD	Vs.	M/S AVISH RUBBERS PVT LTD & ORS	Total Days spent :	6
Case No.: 753/24	Case Id: 2505M04125	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
GEETIKA SHARMA	Vs.	ASHISH AGGARWAL & ORS	Total Days spent :	6
Case No.: 293/25	Case Id: 2504M03095	Referring Judge : Sh. Ajay Pandey, DHJS	Hearing Time : 2:30:00 PM	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
HAMDARD NATIONAL FOUNDATION INDIA & ANR	Vs.	ALI HASSAN & ANR	Total Days spent :	41
Case No.: 79/25	Case Id: 2503M02213	Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 3:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
JYOTSANA MISHRA	Vs.	MANOJ KUMAR UPADHYAY	Total Days spent :	62
Total : 10				

Mediator : Ms. Gayatri Aggarwal, Advocate

Case No.: 27/25	Case Id: 2502M01767	Referring Judge : Ms. Shagun Sharma, DHJS	Hearing Time : 11:00:00 AM	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT				
TATA CAPITAL LTD	Vs.	RAHIN SALEEM AAHMED	Total Days spent :	83
Case No.: 1475/24	Case Id: 2504M02724	Referring Judge : Ms. Shaina Goyal, DJS	Hearing Time : 11:00:00 AM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
NISHA	Vs.	SOHAN SINGH	Total Days spent :	48
Case No.: 803/24	Case Id: 2504M03377	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 11:00:00 AM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
LAXMI	Vs.	KUNDAN LAL @ KULDEEP KUMAR	Total Days spent :	27
Case No.: 27/25	Case Id: 2503M02537	Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 11:00:00 AM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
SAVITA	Vs.	ARUN	Total Days spent :	55
Case No.: 1884/24	Case Id: 2504M03204	Referring Judge : Ms. Manya, DJS	Hearing Time : 11:00:00 AM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				

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SHILPA	Vs.	JAITN	Total Days spent :	34
Case No.: 467/24	Case Id: 2504M03447	Referring Judge : Sh. Anil Chandhel, DHJS	Hearing Time : 12:00:00 PM	
Case Type : PARTITION : SUIT FOR PARTITION				
ANITA SAPRA	Vs.	VIRENDER HASIJA	Total Days spent :	27
Case No.: 1211/23	Case Id: 2505M04159	Referring Judge : Sh. Neeraj Sharma, DHJS	Hearing Time : 12:00:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				
SAROJ TIWARI	Vs.	SANJEEV SAINI	Total Days spent :	6
Case No.: 1220/24	Case Id: 2505M04140	Referring Judge : Sh. Murari Prasad Singh, DHJS	Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE				
SANDEEP	Vs.	MONIKA	Total Days spent :	6
Total : 8				

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 584/20	Case Id: 2504M03114	Referring Judge : Ms. Divya Gupta, DJS	Hearing Time : 12:00:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION				
PRABHA DEVI @ HEMLATA	Vs.	BHAGO DEVI @ BHAGWAN DEVI	Total Days spent :	34
Case No.: 4271/24	Case Id: 2504M03196	Referring Judge : Ms. Aradhana, DJS	Hearing Time : 12:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SHRIRAM CITY UNION FINANCE LTD	Vs.	JAGAT SINGH	Total Days spent :	34
Case No.: 24445/16	Case Id: 2505M04019	Referring Judge : Sh. Jiten Mehra, DHJS	Hearing Time : 12:30:00 PM	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT				
KISHAN LAL	Vs.	KRISHNA & ORS	Total Days spent :	13
Case No.: 337/2011	Case Id: 2504M02704	Referring Judge : Ms. Komal Garg, DJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
STATE	Vs.	JAI PRAKASH	Total Days spent :	48
Case No.: 363/19	Case Id: 2504M03717	Referring Judge : Ms. Shipra Dhankar, DJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				

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STATE

Vs. VIJAY KUMAR

Total Days spent : 20

Case No.: 205/25 Case Id: 2504M03220 Referring Judge : Sh. Sanjeev Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM
M/S KARIM HOTELS PVT LTD Vs. AL KARIM RESTURANT PVT LTD

Total Days spent : 34

Total : 6

Mediator : Ms. Karuna Bala, Advocate

Case No.: 17308/18 Case Id: 2503M02331 Referring Judge : Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
M/S D S GREEN AGROTECH PVT LTD Vs. DHARAM CHANDRA

Total Days spent : 60

Total : 1

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.: 1637/24 Case Id: 2502M01746 Referring Judge : DLSA Central, DLSA (Central)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 2:00:00 PM
RAGHUBIR SINGH SALARIA Vs. KHANNA BOOK PUBLISHING COMPANY

Total Days spent : 84

Case No.: 122/24 Case Id: 2502M01740 Referring Judge : Sh. Hem Raj, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM
AKSHAT KAPOOR & ANR Vs. STATE OF NCT OF DELHI & ORS

Total Days spent : 84

Case No.: 440/17 Case Id: 2504M02948 Referring Judge : Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:30:00 PM
GOLDEN RABBIT COMMUNICATIONS Vs. SUPER E FACTORY DEPOT PVT LTD

Total Days spent : 42

Total : 3

Mediator : Ms. Samta Jain, Advocate

Case No.: 14/24 Case Id: 2504M03713 Referring Judge : Sh. Arun Sukhija, DHJS
Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time : 11:00:00 AM
NISHANT BHARTI Vs. SHIVANGI ANAND BHARTI

Total Days spent : 20

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Case No.:	126/24	Case Id:	2505M03940	Referring Judge :	Ms. Helly Fur Kaur, DJS	Hearing Time :	11:30:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
DIMPLE		Vs.	RAHUL & ORS				
					Total Days spent :		13
Case No.:	653/23	Case Id:	2504M03659	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	Hearing Time :	12:00:00 PM
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT						
BSES RPL		Vs.	MAHESH				
					Total Days spent :		20
Case No.:	8045/18	Case Id:	2505M04226	Referring Judge :	Sh. Amit Rana, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
POOJA FINELEASE LTD		Vs.	SUNIL KUMAR				
					Total Days spent :		6
Case No.:	31/09	Case Id:	2503M02099	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS	Hearing Time :	12:30:00 PM
Case Type :	RENT ACT : RENT OTHERS						
NAND LAL		Vs.	SATYAWATI & ORS				
					Total Days spent :		69
Case No.:	373/24	Case Id:	2505M04157	Referring Judge :	Sh. Murari Prasad Singh, DHJS	Hearing Time :	12:30:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
INDRAJ MEENA		Vs.	KALPANA YADAV & ORS				
					Total Days spent :		6
Case No.:	1205/23	Case Id:	2505M03947	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
THE KANGRA COOP BANK LTD		Vs.	DEEPAK GROVER				
					Total Days spent :		13
Case No.:	184/25	Case Id:	2505M04208	Referring Judge :	Ms. Helly Fur Kaur, DJS	Hearing Time :	12:30:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
HARSHLEEN KAUR		Vs.	ABHISHEK				
					Total Days spent :		6
Case No.:	1005/20	Case Id:	2505M04219	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	1:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
RACHNA		Vs.	GHANSHYAM				
					Total Days spent :		6
Case No.:	577/24	Case Id:	2504M02986	Referring Judge :	Sh. Akash Sharma, DJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /						
RAMAN ARORA		Vs.	ALOK JAIN & ANR				
					Total Days spent :		41

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Case No.:	7127/24	Case Id:	2504M02994	Referring Judge :	Sh. Amit Rana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SATISH KUMAR		Vs.		MOHD YAMIN KHAN		Total Days spent :	41
Case No.:	40/23	Case Id:	2505M04120	Referring Judge :	Ms. Shaina Goyal, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM		
AMREEN		Vs.		FAEEMUDDIN & ORS		Total Days spent :	6
Case No.:	191/25	Case Id:	2504M03435	Referring Judge :	Ms. Neha Paliwal, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM		
RAKESH KUMAR ANAND & ANR		Vs.		ANUPAM RAM KISHAN JOHRI & ANR		Total Days spent :	27
Case No.:	641/19	Case Id:	2504M02993	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:30:00 PM		
VIVEK GUPTA & ORS		Vs.		RAVINDER SINGH SABHARWAL & ORS		Total Days spent :	41
Total :		14					

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.:	57/25	Case Id:	2505M03930	Referring Judge :	Sh. Murari Prasad Singh, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:00:00 PM		
MUSKAN		Vs.		DHARMESH KUMAR		Total Days spent :	13
Case No.:	1960/24	Case Id:	2503M02538	Referring Judge :	DLSA Central, DLSA (Central)		
Case Type :	COMMERCIAL : COMMERCIAL			Hearing Time :	12:00:00 PM		
M/S HINDUSTAN BUILDCON PVT LTD		Vs.		LALU MANGAL MALKAR		Total Days spent :	55
Case No.:	198/19	Case Id:	2504M03446	Referring Judge :	Sh. Raj Kumar Singh, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM		
STATE		Vs.		SHASHANK MADHURAJ		Total Days spent :	27
Case No.:	3804/24	Case Id:	2504M03218	Referring Judge :	Ms. Aradhana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM		
SHRIRAM CITY UNION FINANCE LTD		Vs.		SACHIN MANOCHA		Total Days spent :	34

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Case No.:	1395/22	Case Id:	2505M03926	Referring Judge :	Sh. Pranjal Gangwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM
VISHAL DESHWAL		Vs.	RAHUL BAISLA			
					Total Days spent :	13
Case No.:	150/24	Case Id:	2505M04142	Referring Judge :	Sh. Sachin Sood, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	2:00:00 PM
DR RAJINDER KUMAR DHAWAN		Vs.	SHYAM DHAWAN & ORS			
					Total Days spent :	6
Total :	6					

Mediator : Not Assigned, NIL

Case No.:	549/24	Case Id:	2505M03945	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 PM
BSES RPL		Vs.	ASHISH			
					Total Days spent :	13
Case No.:	914/23	Case Id:	2505M04016	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 PM
BSES RPL		Vs.	NISHA			
					Total Days spent :	13
Case No.:	5136/24	Case Id:	2505M04462	Referring Judge :	Ms. Shreya Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM
M/S SATIN FINSEV LTD		Vs.	AVIJIT SHEE			
					Total Days spent :	-1
Case No.:	2323/22	Case Id:	2505M04454	Referring Judge :	Ms. Manya, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:00:00 PM
KIRAN		Vs.	SURENDER KUMAR & ORS			
					Total Days spent :	-1
Case No.:	823/24	Case Id:	2505M04449	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 PM
BSES RPL		Vs.	NOSHAD			
					Total Days spent :	-1
Case No.:	182/21	Case Id:	2505M04448	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 PM
BSES RPL		Vs.	HANUMAN & ANR			
					Total Days spent :	-1

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Case No.: 833/24	Case Id: 2505M04447	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time :	12:00:00 PM
BSES RPL	Vs.	AMARDEEP		
			Total Days spent :	-1
Case No.: 371/24	Case Id: 2505M04446	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time :	12:00:00 PM
BSES RPL	Vs.	MONU		
			Total Days spent :	-1
Case No.: 899/24	Case Id: 2505M04445	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time :	12:00:00 PM
M/S AGRICO ORGANIC LTD	Vs.	JAGVENDRA SINGH SAINAGAR		
			Total Days spent :	-1
Case No.: 841/24	Case Id: 2505M04440	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time :	12:00:00 PM
BSES RPL	Vs.	JARNIAL SINGH & ANR		
			Total Days spent :	-1
Case No.: 603/22	Case Id: 2505M04439	Referring Judge :	Ms. Goma Dabas Gupta, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION		Hearing Time :	12:00:00 PM
KHEM CHAND	Vs.	NAVIN KUMAR & ORS		
			Total Days spent :	-1
Case No.: 931/24	Case Id: 2505M04460	Referring Judge :	Sh. Harvinder Singh, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES		Hearing Time :	12:30:00 PM
JAGDISH	Vs.	ROHAN YADAV		
			Total Days spent :	-1
Case No.: 932/24	Case Id: 2505M04459	Referring Judge :	Sh. Harvinder Singh, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES		Hearing Time :	12:30:00 PM
MAHMOOD	Vs.	ROHAN YADAV		
			Total Days spent :	-1
Case No.: 498/23	Case Id: 2505M04473	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time :	12:30:00 PM
SWEETY UPPAL	Vs.	MANISH UPPAL & ORS		
			Total Days spent :	-1
Case No.: 930/24	Case Id: 2505M04455	Referring Judge :	Sh. Harvinder Singh, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES		Hearing Time :	12:30:00 PM
JITENDER	Vs.	ROHAN YADAV		
			Total Days spent :	-1

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Case No.:	97/23	Case Id:	2505M04464	Referring Judge :	Ms. Anamika, DJS	Hearing Time :	1:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Vs.	SURENDER SINGH	Total Days spent :	-1
STATE							
Case No.:	269/22	Case Id:	2505M04461	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Vs.	RAMANDEEP SINGH	Total Days spent :	-1
MANPREET KAUR							
Case No.:	40/25	Case Id:	2505M04472	Referring Judge :	Sh. Ashutosh Kumar, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Vs.	SANJAY	Total Days spent :	-1
STATE BANK OF INDIA							
Case No.:	73/24	Case Id:	2505M04471	Referring Judge :	Sh. Gaurav Goyal, DJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Vs.	MANOJ KUMAR	Total Days spent :	-1
STATE							
Case No.:	6443/18	Case Id:	2505M04470	Referring Judge :	Ms. Vandana, DHJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Vs.	ABDUL MALIK	Total Days spent :	-1
AMTUL JALIL							
Case No.:	886/23	Case Id:	2505M04468	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	HEMENDER KUMAR UPADHAYAY & ORS	Total Days spent :	-1
ROSHNI TIWARI							
Case No.:	30/25	Case Id:	2505M04469	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Vs.	AUTOMAXX INDIA	Total Days spent :	-1
SRP AUTOMOBILE							
Case No.:	1/25	Case Id:	2505M04467	Referring Judge :	Ms. Hemani Malhotra, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Vs.	SANYA GARG & ANR	Total Days spent :	-1
RIDHIMA ADVANI							
Case No.:	1265/22	Case Id:	2505M04466	Referring Judge :	Sh. Sachin Sood, DHJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Vs.	KHURSHEEDA & ORS		
QAMAR & ANR							

Cause List for Mediation Centre

Date : 20/05/2025

				Total Days spent :	-1
Case No.:	711/22	Case Id:	2505M04465	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
MUBINA		Vs.	QAMAR		
				Total Days spent :	-1
Case No.:	01/25	Case Id:	2505M04452	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM
SHEETAL DEVI		Vs.	NARENDER		
				Total Days spent :	-1
Case No.:	2031/23	Case Id:	2505M04441	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM
AMIT SEHRAWAT		Vs.	JYOTI CHIKARA		
				Total Days spent :	-1
Case No.:	440/23	Case Id:	2505M04474	Referring Judge :	Ms. Anamika, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
FARANA		Vs.	SADDAM & ORS		
				Total Days spent :	-1
Case No.:	4457/23	Case Id:	2505M04458	Referring Judge :	Sh. Shubham Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
BM PRINTING & WRITING PAPERS PVT LTD		Vs.	DHEERAJ STATIONERS & BOOK SELLERES & ANR		
				Total Days spent :	-1
Case No.:	267/23	Case Id:	2505M04457	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
SHABINA ANSARI & ANR		Vs.	MOHAMMAD TARIQ		
				Total Days spent :	-1
Case No.:	9526/16	Case Id:	2505M04453	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
RAJ KUMAR BHATIA		Vs.	SUBHASH CHANDER BHATIA		
				Total Days spent :	-1
Case No.:	2775/24	Case Id:	2505M04443	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM
NITIN BHATIA		Vs.	RACHNA BHATIA		
				Total Days spent :	-1
Case No.:	7288/25	Case Id:	2505M04451	Referring Judge :	DLSA West, DLSA (West)
Case Type :	COMMERCIAL : COMMERCIAL			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 20/05/2025

M/S SHOENIVERS

Vs. M/S COLUMBUS INTERNATIONAL SHOES PVT LTD

Total Days spent : -1

Case No.: 7290/25

Case Id: 2505M04450

Referring Judge : DLSA West, DLSA (West)

Case Type : COMMERCIAL : COMMERCIAL

Hearing Time : 2:00:00 PM

M/S SHOENIVERS

Vs. M/S COLUMBUS PREMIERE SHOES PVT LTD

Total Days spent : -1

Case No.: 119/21

Case Id: 2505M04444

Referring Judge : Sh. Manuj Kaushal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

VIMLA DEVI

Vs. SUNITA @ ANITA TYAGI

Total Days spent : -1

Case No.: 840/23

Case Id: 2505M04463

Referring Judge : Ms. Manisha Bhau, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

M/S AAA PHARMATRADE PVT LTD

Vs. ANASUYA DEVI GOPU

Total Days spent : -1

Case No.: 1944/24

Case Id: 2505M04456

Referring Judge : Sh. Charan Salwan, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:30:00 PM

SATYA PRAKASH

Vs. THE MANAGER OF DCB BANK LTD

Total Days spent : -1

Case No.: 529/25

Case Id: 2505M04442

Referring Judge : Sh. Kautuk, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:30:00 PM

BHAGWAN DEVI

Vs. BHAGWAN DAS

Total Days spent : -1

Total : 38

Mediator : Sh. Gautam Manan, DHJS

Case No.: 19/24

Case Id: 2504M03159

Referring Judge : Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

RANU KASHYAP

Vs. AMIT KASHYAP

Total Days spent : 33

Case No.: 5171/23

Case Id: 2504M03183

Referring Judge : Ms. Meena Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

SHRIRAM CITY UNION FINANCE LTD

Vs. MOHD MATIN GAHLOT

Total Days spent : 33

Total : 2

Cause List for Mediation Centre

Date : 20/05/2025

Mediator : Sh. Hitesh Sharma, Advocate

Case No.: 243/23	Case Id: 2505M03933	Referring Judge : Sh. Neeraj Sharma, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 12:00:00 PM	
RAM SWARUP PASRECHA	Vs.	SBI CARDS & PAYMENT SERVICES LTD	
		Total Days spent :	13
Case No.: 377/23	Case Id: 2505M03934	Referring Judge : Sh. Arun Sukhija, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 12:00:00 PM	
CHANCHAL BHARDWAJ	Vs.	ROHIT KAUSHIK	
		Total Days spent :	13
Case No.: 1045/24	Case Id: 2504M02717	Referring Judge : Sh. Nikhil Chopra, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 12:30:00 PM	
HERO INVEST CORP PVT LTD	Vs.	MUKESH KUMAR	
		Total Days spent :	48
Case No.: 564/23	Case Id: 2504M02985	Referring Judge : Ms. Helly Fur Kaur, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:00:00 PM	
MANSI NAGPAL	Vs.	VISHAL NAGPAL & ORS	
		Total Days spent :	41
Case No.: 473/20	Case Id: 2503M02510	Referring Judge : Ms. Goma Dabas Gupta, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:00:00 PM	
SHAFI AHMED	Vs.	TPDDL	
		Total Days spent :	55
Case No.: 17955/18	Case Id: 2505M03936	Referring Judge : Sh. Amit Rana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
CAPITAL TRUST LTD	Vs.	RAJ KUMAR	
		Total Days spent :	13
Case No.: 541677/16	Case Id: 2504M03222	Referring Judge : Sh. Anubhav Bijalwan, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
NIZAMUDDIN	Vs.	SUDHIR MADAN	
		Total Days spent :	34
Case No.: 3466/24	Case Id: 2504M03449	Referring Judge : Ms. Archana Sinha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S SHRIRAM FINANCE LTD	Vs.	PRINCE SHARMA	
		Total Days spent :	27
Case No.: 4568/17	Case Id: 2504M03221	Referring Judge : Sh. Anubhav Bijalwan, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	

Cause List for Mediation Centre

Date : 20/05/2025

NIZAMUDDIN

Vs. SUDHIR MADAN

Total Days spent : 34

Case No.: 9934/24 Case Id: 2504M03213 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
SHRIRAM FINANCE LTD Vs. JITENDRA

Total Days spent : 34

Case No.: 3325/24 Case Id: 2504M03197 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
SHRIRAM CITY UNION FINANCE LTD Vs. GOOD WORK EMBROIDERY

Total Days spent : 34

Total : 11

Mediator : Sh. Rajiv Thukral, Advocate

Case No.: 1329/20 Case Id: 2504M03201 Referring Judge : Sh. Sidhant Krishan Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
M/S BHARAT INSECTICIDES LTD Vs. AVASH PODDAR & ANR

Total Days spent : 34

Case No.: 4197/24 Case Id: 2504M03122 Referring Judge : Sh. Shubham Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
M/S GREEN VALLEY FINANCE & LEASING PVT LTD Vs. VINOD KUMAR SINGH

Total Days spent : 34

Case No.: 732/23 Case Id: 2505M04220 Referring Judge : Ms. Charu Aggarwal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM
SAKSHI SIBAL Vs. JOY AHUJA

Total Days spent : 6

Case No.: 572/23 Case Id: 2504M03379 Referring Judge : Ms. Anamika, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
KAVITA Vs. YOGESH MATHUR & ORS

Total Days spent : 27

Case No.: 3951/24 Case Id: 2504M03131 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
KAMLA DEVI Vs. AGH ALTECH PVT LTD & ORS

Total Days spent : 34

Case No.: 227/25 Case Id: 2504M03117 Referring Judge : Sh. Kautuk, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

Date : 20/05/2025

SURINDER SINGH CHANDHOK

Vs.

GURSAHIB SINGH CHANDHOK

Total Days spent : 34

Case No.: 238/17

Case Id: 2503M02634

Referring Judge :

Sh. Vaibhav Garg, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs.

MANJEET SINGH

Total Days spent : 51

Case No.: 957/21

Case Id: 2504M03375

Referring Judge :

Sh. Kapil Gupta, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

DIMPLE CHAUHAN

Vs.

RISHI CHAUHAN

Total Days spent : 27

Total : 8

Mediator : Sh. Ramesh Sethi, Advocate

Case No.: 5548/24

Case Id: 2504M03662

Referring Judge :

Ms. Hemani Malhotra, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:00:00 PM

STATE BANK OF INDIA

Vs.

SUBHASH CHANDER BHOLA

Total Days spent : 20

Case No.: 10221/23

Case Id: 2504M03387

Referring Judge :

Ms. Preeti, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 12:00:00 PM

STATE

Vs.

KARAN SINGH GURJAR

Total Days spent : 27

Case No.: 3690/23

Case Id: 2505M04144

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 PM

M/S WINSTROL PETROCHEMICAL PVT LTD

Vs.

M/S WOODHILL INFRASTRUCTURE LTD

Total Days spent : 6

Case No.: 13288/19

Case Id: 2504M03440

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 1:00:00 PM

M/S SHREE SHUBHAM SALES

Vs.

VIKESH KUMAR & ANR

Total Days spent : 27

Case No.: 1125/24

Case Id: 2504M03113

Referring Judge :

Sh. Akash Sharma, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

GULZAR AHMED

Vs.

JAVE D& ORS

Total Days spent : 34

Case No.: 19/24

Case Id: 2505M03935

Referring Judge :

Ms. Neha Pandey, DJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:30:00 PM

Cause List for Mediation Centre

Date : 20/05/2025

AC BHALLA

Vs. IQBAL SINGH

Total Days spent : 13

Total : 6

Mediator : Sh. S.S. Rathi, DHJS

Case No.: 278/25 Case Id: 2505M03939 Referring Judge : Sh. Nikhil Chopra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
NIKE INNOVATE Vs. KOHLI FOOTWEAR
Total Days spent : 13

Case No.: 1146/24 Case Id: 2505M03928 Referring Judge : Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
M/S SUNIL STEELS Vs. M/S ELEGANCE BABY TOYS
Total Days spent : 13

Total : 2

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.: 112/24 Case Id: 2505M03954 Referring Judge : Ms. Richa Sharma, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM
KAMAL DRALL Vs. SUMIT
Total Days spent : 13

Case No.: 5135/24 Case Id: 2504M03437 Referring Judge : Ms. Shreya Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S SATIN FINSERV LTD Vs. SALIMA BIBI
Total Days spent : 27

Case No.: 3225/21 Case Id: 2505M03957 Referring Judge : Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
SIMRAN Vs. SAGAR & ORS
Total Days spent : 13

Case No.: 697/21 Case Id: 2505M04124 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. MANISH
Total Days spent : 6

Case No.: 832/21 Case Id: 2504M03642 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
NARENDER KUMAR Vs. RAMESH SINGH

Cause List for Mediation Centre

Date : 20/05/2025

				Total Days spent :	20
Case No.:	151/24	Case Id:	2504M03640	Referring Judge :	Sh. Vikas Madaan, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	3:00:00 PM
ROOPWATI		Vs.	MUNNI DEVI & ORS		
				Total Days spent :	20
Case No.:	43/17	Case Id:	2504M03707	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	3:00:00 PM
STATE		Vs.	MOHD SITARE & ORS		
				Total Days spent :	20
Case No.:	351/18	Case Id:	2505M04011	Referring Judge :	Ms. Aneez Bishnoi, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	3:00:00 PM
STATE		Vs.	HIRA LAL & ANR		
				Total Days spent :	13
Case No.:	1557/22	Case Id:	2505M03958	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	3:00:00 PM
MOHD NASIR		Vs.	MOHD SARIF		
				Total Days spent :	13
Case No.:	311/23	Case Id:	2503M01949	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	3:00:00 PM
VAIBHAV SINGH		Vs.	SUDHIR SINGH		
				Total Days spent :	76
Total : 10					

Mediator : Sh. Tejvir Singh Dua, Advocate

Case No.:	74/25	Case Id:	2504M02990	Referring Judge :	Sh. Parveen Singh, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:30:00 PM
MAHESH KUMAR		Vs.	BHUPINDER KUMAR @ TITU		
				Total Days spent :	41
Case No.:	1693/24	Case Id:	2504M02987	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
M/S AGRIMORE SOLUTIONS PVT LTD		Vs.	RAJ KUMAR NILAM		
				Total Days spent :	41
Case No.:	9478/22	Case Id:	2504M03210	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
SHRIRAM CITY UNION FINANCE LTD		Vs.	AMIT KUMAR		

Cause List for Mediation Centre

Date : 20/05/2025

				Total Days spent :	34
Case No.:	237/24	Case Id:	2505M04123	Referring Judge :	Ms. Charu Aggarwal, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:30:00 PM
NAGMA		Vs.	MOHD NAEEM		
				Total Days spent :	6
Case No.:	1197/24	Case Id:	2501M00907	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
CENTRAL BANK OF INDIA		Vs.	BISHNO DEVI & ORS		
				Total Days spent :	111
Case No.:	1082/16	Case Id:	2502M01109	Referring Judge :	Ms. Neha Paliwal, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
M/S ASK AUTOMOTIVE LTD		Vs.	JAGDISH CHANDER		
				Total Days spent :	104
Case No.:	113/20	Case Id:	2504M02979	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	12:30:00 PM
DARSHAN LAL		Vs.	M/S AGGARWAL & SONS		
				Total Days spent :	41
Case No.:	8789/21	Case Id:	2501M00121	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
NAMO TRADING COMPANY		Vs.	DEEPAK CHABRA		
				Total Days spent :	132
Case No.:	2218/22	Case Id:	2504M02676	Referring Judge :	Ms. Sukriti Jha, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SACHIN SOHI		Vs.	PRASHANT SAWHNEY		
				Total Days spent :	48
Case No.:	19169/18	Case Id:	2504M02972	Referring Judge :	Ms. Shreya Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
IDBI BANK LTD		Vs.	JYOTI KUMAR		
				Total Days spent :	41
Case No.:	706/24	Case Id:	2502M01084	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
KAJOL SHARMA		Vs.	TUSHAR SHARMA & ORS		
				Total Days spent :	104
Case No.:	2331/2018	Case Id:	2505M04217	Referring Judge :	Sh. Rishabh Tanwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 20/05/2025

M/S MICROMAX INFORMATICS

Vs. M/S UNITED

Total Days spent : 6

Case No.: 7708/18 Case Id: 2505M04018 Referring Judge : Ms. Shreya Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

POOJA FINELEASE LTD Vs. HARISH CHANDER

Total Days spent : 13

Case No.: 157/2023 Case Id: 2504M03203 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM

SANTOSH @ SANDHYA Vs. ROHIT MUDORIA & ORS

Total Days spent : 34

Total : 14

Mediator : Sh. V.K. Malhotra, Advocate

Case No.: 681/23 Case Id: 2504M03116 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM

KHUSHBOO Vs. JITENDER

Total Days spent : 34

Case No.: 126/18 Case Id: 2502M01019 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM

BSES YPL Vs. RAJ KUMARI

Total Days spent : 105

Case No.: 4893/19 Case Id: 2504M03208 Referring Judge : Ms. Shreya Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM

M/S JANA SMALL FINANCE BANK LTD Vs. IMRAN ANSARI

Total Days spent : 34

Case No.: 503/23 Case Id: 2504M03146 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 11:00:00 AM

NISHA Vs. PAWAN KUMAR

Total Days spent : 34

Case No.: 33/19 Case Id: 2503M02220 Referring Judge : Sh. Anil Chandhel, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:00:00 AM

PREM PRAKASH KAUSHIK Vs. NALINI TIWARI

Total Days spent : 62

Case No.: 94879/16 Case Id: 2505M03938 Referring Judge : Ms. Sana Khan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM

Cause List for Mediation Centre

Date : 20/05/2025

SHARDA RANI BHATIA

Vs. RAJ KUMAR BHATIA & ORS

Total Days spent : 13

Case No.: 986/24 Case Id: 2504M02712

Referring Judge : Sh. Sahil Khurmi, DJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 12:00:00 PM

HAJRA BEGUM

Vs. TPDDL

Total Days spent : 46

Case No.: 8058/18 Case Id: 2504M03119

Referring Judge : Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

POOJA FINLEASE LTD

Vs. ISHWAR KUMAR

Total Days spent : 34

Case No.: 543850/16 Case Id: 2503M02472

Referring Judge : Ms. Deshna Golichha, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S BANSAL CREDITS LTD

Vs. MAHAVIR

Total Days spent : 55

Case No.: 372/22 Case Id: 2504M03205

Referring Judge : Ms. Nivedita Anil Sharma, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

MUNNI KUMARI

Vs. SHIV PRASAD

Total Days spent : 34

Case No.: 510/17 Case Id: 2504M03217

Referring Judge : Sh. Sidhant Krishan Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

PARVEEN PHORE

Vs. M/S SAMPATTI DEVELOPERS & ANR

Total Days spent : 34

Case No.: 4264/24 Case Id: 2504M03198

Referring Judge : Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

SHRIRAM CITY UNION FINANCE LTD

Vs. BHARAT MTTAL

Total Days spent : 34

Total : 12

Mediator : Sh. Vinod Gaur, Advocate

Case No.: 13022/17 Case Id: 2503M02156

Referring Judge : Sh. Anubhav Bijalwan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 AM

THE KANGRA COOP BANK LTD

Vs. AMARJEET KAUR

Total Days spent : 69

Case No.: 13010/17 Case Id: 2503M02157

Referring Judge : Sh. Anubhav Bijalwan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 AM

Cause List for Mediation Centre

Date : 20/05/2025

THE KANGRA COOP BANK LTD

Vs. AMARJEET KAUR

Total Days spent : 69

Case No.: 2288/23

Case Id: 2505M04209

Referring Judge :

Ms. Manisha Bhau, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 AM

ASHA SAINI

Vs. VISHAL SHARMA

Total Days spent : 6

Case No.: 756/18

Case Id: 2505M04015

Referring Judge :

Sh. Harvinder Singh, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:00:00 PM

M/S SUNDEEP KNITWEAR INDUSTRIES LTD

Vs. M/S FERRITE ALLOYS PVT LTD

Total Days spent : 13

Case No.: 2278/23

Case Id: 2504M02992

Referring Judge :

Sh. Charan Salwan, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:00:00 PM

HASMATULLAH & ORS

Vs. MOHD REHMAN

Total Days spent : 41

Case No.: 839/24

Case Id: 2504M02731

Referring Judge :

Sh. Murari Prasad Singh, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 12:00:00 PM

RAHUL JAIN

Vs. BHAWNA AGGARWAL

Total Days spent : 48

Case No.: 818/21

Case Id: 2505M04150

Referring Judge :

Ms. Akansha Gautam, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 PM

ANJU DEVI

Vs. RAJESH SAXENA @ LALA

Total Days spent : 6

Case No.: 3768/23

Case Id: 2504M03650

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 12:30:00 PM

ROHIT ARORA

Vs. SHIVANI ARORA

Total Days spent : 20

Case No.: 1826/24

Case Id: 2504M03654

Referring Judge :

Ms. Neha Pandey, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:30:00 PM

MANJEET LAKRA

Vs. ROSHAN LAL

Total Days spent : 20

Case No.: 3582/24

Case Id: 2504M03014

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 PM

DEEPAK MEHTA

Vs. ASHUTOSH SWAIN

Total Days spent : 41

Case No.: 1188/23

Case Id: 2505M03941

Referring Judge :

Ms. Pooja Suhag, DJS

Cause List for Mediation Centre

Date : 20/05/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
THE KANGRA COOP BANK LTD	Vs. AJEET SINGH	Total Days spent :	13
Case No.:	524573/16	Case Id:	2504M03018
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Abhay Choudhary, DJS
M/S ALLIED BLENDERS & DISTILLERS PVT LTD	Vs. JITENDER CHALANA	Hearing Time :	12:30:00 PM
		Total Days spent :	41
Case No.:	1707/23	Case Id:	2504M03715
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS
MUSKAN PANDAY	Vs. VIJAY SHARMA	Hearing Time :	1:00:00 PM
		Total Days spent :	20
Case No.:	2598/24	Case Id:	2504M03451
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Anubhav Bijalwan, DJS
M/S FORMAX ELECTRONICS PVT LTD	Vs. M/S BRIGHT WESTECH SOLUTION PVT LTD & ORS	Hearing Time :	2:00:00 PM
		Total Days spent :	27
Total :	14		

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